Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of clai	Amount	No. of clai	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	NA							1	
2	Unsecured financial creditors belonging to any class of creditors	NA							2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NA							3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NA							4	
5	Operational creditors (Workmen)	NA							5	
6	Operational creditors (Employees)	NA							6	
7	Operational creditors (Government Dues)	NA							7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	2036278	4	2036278	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	NA							9	
Total										

Annexure-1-Not Applicable

Name of the corporate debtor: ……..; Date of commencement of CIRP: …….; List of creditors as on: ……

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Credi t-or	Details of claim		Details of claim admitted						Amount of continge-nt claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verifica-tion	Re ma rk s, if an y
		Dat e of re	Amount claimed	Amount of claim admitted	Natur e of claim	Amount covered by security interest	Amount covered by guarant ee	Whethe r related party?	% of votin g share in					

Annexure-2-Not Applicable

Name of the corporate debtor: ……; Date of commencement of CIRP: …….; List of creditors as on: ……

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					

Annexure – 3- Not Applicable

Name of the corporate debtor: ……; Date of commencement of CIRP: …….; List of creditors as on: ……

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of cre-ditor	Details of claim received		Details of claim admitted						Amount of conti-ngent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verifica-tion	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by secur-ity interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					

Annexure – 4

Name of the corporate debtor: Yogi Infrastructure Private Limited; Date of commencement of CIRP: 8th June 2020; List of creditors as on: ……-Not Applicable

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					

Annexure – 5- Not Applicable

Name of the corporate debtor: ……; Date of commencement of CIRP: …….; List of creditors as on: ……

List of operational creditors (Workmen)

(Amount in₹)

Sl. No.	Name of authorised representa-tive, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of conti-ngent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not a dmitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					

Annexure – 6

Name of the corporate debtor: Yogi Infrastructure Private Limited; Date of commencement of CIRP: 8th June 2020; List of creditors as on: …… Not Applicable

List of operational creditors (Employees)

(Amount in₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					

Annexure – 7- Not Applicable

Name of the corporate debtor: ……; Date of commencement of CIRP: …….; List of creditors as on: ……

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin-gent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					

Annexure – 8

Name of the corporate debtor: Yogi Infrastructure Private Limited; Date of commencement of CIRP: 8th June 2020; List of creditors as on: 7th July 2020

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contin-gent claim	Amount of any mutual dues, that may be set-off	Amount of claim not ad-mitted	Amount of claim under verifica-tion	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by securit	Amount covered by	Whether related party?	% of voting share in CoC					
1	Jay Manek Steels	18/06/20	1710179	1710179	Unsecured	0	0	No	83.99%	0	0	0	0	
2	Mayank Shah & Associates	17/06/20	88952	88952	Unsecured	0	0	No	4.37%	0	0	0	0	
3	K V Shah	17/06/20	43663	43663	Unsecured	0	0	No	2.14%	0	0	0	0	
4	Vipul Shah & Co	17/06/20	193514	193514	Unsecured	0	0	No	9.50%	0	0	0	0	

Annexure – 9-Not Applicable

Name of the corporate debtor: ……; Date of commencement of CIRP: …….; List of creditors as on: ……

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

Sl. No	Name of cre -ditor	Details of claim received		Details of claim admitted					Amount of contin -gent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verifica-tion	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?					